

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A.NO. 334 OF 2018 & IA NO 1486 OF 2018**

**Dated: 5<sup>th</sup> July, 2019**

**In the matter of:**

**Uttar Pradesh Sugar Mills Co-Gen Association .... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for admission on **14.08.2019**.

**Court Master/PS**

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